

1	2	3
37.	Bangalore	Gopalan Associates.
38.	Goa	Kamath Construction (P) Ltd.
39.	Cuttack	Chitta Pd. Ghosh.
40.	Cuttack	Chowdhury K.C. Das.
41.	Cuttack	J.C. Budhraj and others.
42.	Bhubaneswar	B.B. Jena.
43.	Guwahati	Janaki Jain & Jhumarmal Jain and others.
44.	Ahmedabad	Hasmukhlal K. Shah.
45.	Surat	Thakorbbhai Manchabhai.
46.	Surat	Vishnubhai Doriwalla.
47.	Coimbatore	P. Kumaravelu Swamy & others.
48.	Cochin	E.P. Abdul Rahiman.

### Appraisal of Credit Camp Scheme

\*55. DR. SUDHIR ROY: Will the Minister of FINANCE be pleased to state:

(a) whether Government have made any appraisal of the nationalised banks credit camp scheme;

(b) if so, whether the appraisal was found satisfactory; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) to (c). Credit camps are organised by Public Sector

Banks as part of the overall programme to accelerate flow of credit to the Weaker Sections. Reserve Bank of India (RBI) had conducted a sample study on credit camps in 1986. Based on the feed back obtained then and subsequently, the programme is kept under review by the banks. In granting loans to Weaker Sections, banks are required to follow the instructions and guidelines, issued for the purpose, by Reserve Bank of India.

### Cases pending in Agartala bench of Guwahati High Court

\*56. SHRI AJOY BISWAS: Will the Minister of LAW AND JUSTICE be pleased to state: